

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 78 of 2013

Dated : 23th January, 2014

**Present: Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

In the matter of:

**Madhya Pradesh Power Generating
Company Ltd.**

... Appellant(s)

Versus

**Madhya Pradesh Electricity Regulatory
Commission & Ors.**

... Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran
Ms. Swagatika Sahoo
Mr. Avinash Menon

Counsel for the Respondent(s) : Mr. C.K. Rai for R-1
Mr. Ashok Upadhyay (MPERC)

ORDER

We have heard the learned counsel for the parties.

Judgment is Reserved.

**(Justice Surendra Kumar)
Judicial Member**

**(Rakesh Nath)
Technical Member**